

Name of the Corporate Debtor: Richfeel Health and Beauty Private Limited; Date of Commencement of CIRP: 26-08-2022; List of Creditors as on: 07-10-2023; Name of IP: POPAT MAYUR RAJENDRAKUMAR; Process Number: 1; Last 5 digit of registration number: 13046

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	793774867	2	793571218	69.21	0	203649	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	25	204473651	25	188891201	16.47	0	15582450	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	225	109849009	225	33160935	2.89	0	76688074	0	Annexure 6
7	Operational creditors (Government Dues)	16	66418912	16	7351486	0.64	0	59067426	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	228	204496096	228	123711673	10.79	0	80784423	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		496	1379012535	496	1146686513	100.00	0	232326022	0	